



The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 34. CUTTACK, FRIDAY, NOVEMBER 20, 1936.

Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

TOUR PROGRAMME OF HIS EXCELLENCY THE GOVERNOR OF ORISSA.

DATE AND DAY.	STANDARD TIME.	STATION.	REMARKS.
NOVEMBER 1936—			
17th, Tuesday	..	HALT.	
to	..		
20th, Friday	..		
21st, Saturday	..	9.00 A.M. Leave Chatrapur	.. By car.
		9.30 A.M. Arrive Rambha.	

DATE AND DAY.	STANDARD TIME.	STATION.	REMARKS.
NOVEMBER 1936— 22nd, Sunday	10-00 A.M. 2-00 P.M.	Leave Rambha Arrive Puri. Detrain and drive to Government House, Puri.	.. By special train.

PARTY.

His Excellency.

Lady Hubback.

J. S. Wilcock, Esq., I.C.S., Private Secretary.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

Lieutenant Muhammad Raza Khan, Bahadur, Indian Aide-de-Camp.

All letters and telegrams for His Excellency and party should be addressed "Governor's Camp, Orissa" without the addition of the name of any post town.

DATE AND DAY.	STANDARD TIME.	STATION.	REMARKS.
DECEMBER 1936— 1st, Tuesday	9-20 A.M.	Leave Government House, Puri.	By car.
	9-25 A.M.	Arrive Puri station.	
	9-30 A.M.	Leave Puri	.. By special train.
	11-45 A.M.	Arrive Jagatpur.	
		DETRAIN	
	2-15 P.M.	Leave Jagatpur	.. By boat.
	About		
3rd, Thursday	12-00 Noon	Arrive Dhamra.	
4th, Friday	..	HALT	
	About		
5th, Saturday	.. 1-30 P.M.	Leave Dhamra	.. By boat.
	About		
	3-30 P.M.	Arrive Chandbali.	
		Inspects the proposed new Dockyard.	
6th, Sunday	9-45 A.M.	Leave Chandbali	.. By car.
	10-00 A.M.	Arrive Raj Kanika.	
7th, Monday	8-00 A.M.	Leave Raj Kanika	.. By car.
	About		
	11-30 A.M.	Arrive Bhadrak.	
		EXTRAIN.	
	12-30 P.M.	Leave Bhadrak	.. By special train.
	5-45 P.M.	Arrive Puri.	
		Detrain and drive to Government House, Puri.	By car.

Note.—All departures and arrivals are private.

PARTY.

His Excellency.

Lady Hubback.

* A. Vipan, Esq., Secretary to Government, Public Works Department.

* E. A. O. Perkin, Esq., I.P., Inspector-General of Police, Orissa.

† Captain D. J. Mansfield, R.I.N. (Retd.), Port Officer, Chandbali.

J. S. Wilcock, Esq., I.C.S., Private Secretary.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

All letters and telegrams for His Excellency and party should be addressed "Orissa Governor's Camp", without the addition of the name of any post town.

J. S. WILCOCK,

Private Secretary to His Excellency the
Governor of Orissa.

* Will join at Cuttack on 1-12-1936 at 11-20 A.M. and leave the party at Cuttack on 7-12-1936 at 3-10 P.M.
† Will join at Dhamra on 3-12-1936 at noon and leave the party at Chandbali on 7-12-1936 at 8-30 A.M.

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 14th November 1936.

No. 6906—IJ/2-13/36-A.—The services of M. R. Ry. N. Balaranamurti, Agency Subordinate Judge, Jeypore, are replaced at the disposal of the Government of Madras with effect from the date on which he is relieved of his present duties.

The 14th November 1936.

No. 6908—IJ/2-13/36-A.—Sreeman Ganesh Mahapatro Mahasayo, Subordinate Judge of Berhampur in the Judgeship of Ganjam-Puri, is appointed to be Agency Subordinate Judge, Jeypore.

The 14th November 1936.

No. 6911—IJ/2-13/36-A.—Babu Baidya Nath Das, Munsif of Berhampur in the Judgeship of Ganjam-Puri, is appointed to act as Subordinate Judge in the same judgeship to be stationed ordinarily at Berhampur.

The 16th November 1936.

No. 6929-A—Mr. J. R. Dain, C.I.E., I.C.S., Commissioner of a Division whose services have been placed by the Government of Bihar at the disposal of the Government of Orissa, is appointed to be Revenue Commissioner of Orissa.

The 16th November 1936.

No. 6931-A.—Mr. P. T. Mansfield, C.I.E., I.C.S., on being relieved of his duties as officiating Revenue Commissioner of Orissa, is appointed to be Chief Secretary to Government.

A. F. W. DIXON,

Offg. Chief Secretary to Government.

The 16th November 1936.

No. 6933-A.—Mr. A. F. W. Dixon, I.C.S., on being relieved of his duties as officiating Chief Secretary to Government, is appointed to be Secretary to Government in the Education, Health and Local Self-Government Department.

K. S. V. RAMAN,

Addl. Under-Secretary.

The 16th November 1936.

No. 6936-A.—Mr. R. P. Ward, I.C.S., on being relieved of his duties as officiating Secretary to Government in the Education, Health and Local Self-Government Department, is appointed to be Magistrate and Collector of Cuttack.

The 17th November 1936.

No. 7030-A.—Rai Sahib Ganesh Chandra Chandra, Deputy Magistrate and Deputy Collector, is granted leave on average pay up to and including the 23rd December 1936 in extension of the leave granted to him in notification no. 4690-A, dated the 1st October 1936.

The 17th November 1936.

No. 7057-A.—Khan Bahadur Muhammad Hamid, Deputy Secretary to Government in the Home (Reforms) Department, is appointed to be Elections Officer to the Government of Orissa.

The 16th November 1936.

No. 6928-A.—The following notification, issued by the Government of Bihar in the Appointment Department, is republished for general information.

A. F. W. DIXON,

Offg. Chief Secretary to Government.

The 9th November 1936.

No. 6308-A.—The services of Mr. J. R. Dain, C.I.E., I.C.S., Commissioner of a Division, on leave, are placed at the disposal of the Government of Orissa.

W. B. BRETT,

Chief Secretary to Government.

EDUCATION, HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENTS.

NOTIFICATION.

The 16th November 1936.

No. 7731—E-179/36-E.—Mr. Sukanta Rao, Assistant Professor, Cuttack Training College, is appointed to act as Headmaster of the Sambalpur Zila School, with effect from the 1st November 1936.

2. Notification no. 5580-E., dated the 30th September 1936, is cancelled.

By order of the Governor,

R. P. WARD,

Offg. Secretary to Government.

LAW AND COMMERCE DEPARTMENT.

NOTIFICATION.

The 17th November 1936.

No. 4925-L.—In exercise of the power conferred upon him by section 9 of the

Indian Christian Marriage Act, 1872 (Act XV of 1872), the Governor of Orissa is pleased to authorize the Reverend H. A. Feierabend of Khariar in the Sambalpur district to grant certificates of marriages between persons who

are native Christians, within the territories under the administration of the Government of Orissa;

By order of the Governor,
C. G. NAIR,
Secretary to Government.

List of valid nominations for election to the Orissa Non-Muhammadan Constituency of the Council of State, 1936.

Serial no.	Name of candidate.	Father's name.	Address.	No. on the roll.
1	2	3	4	5
1	Sitakanta Mahapatra ...	Chowdhury Bhagabat Prasad Samantarai Mahapatra.	Nayabazar, P. O. Bhadrak.	262
2	Srikrishna Mahapatra, Dewan Bahadur.	Brindaban Mahapatra.	Bakhrabad, P. O. Cuttack.	86

S. N. MOZUMDAR,
Returning Officer,
Orissa Non-Muhammadan Constituency of the Council of State.